IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.(IB) 1661(MB)/2017

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018

NAME OF THE PARTIES: The Greater Bombay Co-operative Bank Ltd

Vs

Penguin Umbrella Works Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

6. CP (IB)-1661/MB/2017

Ld. Counsel for the Petitioner has filed Affidavit of Service which shows that notice on the Corporate Debtor has been served. Till date, no reply has been filed by the Corporate Debtor. Service is held sufficient.

Petitioner is again directed to send the email to Corporate Debtor informing the date of hearing.

List on 7.12.2018 for admission.

Sd/RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-V. P. SINGH Member (Judicial)